

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 612/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2ND AUGUST, 2018, 10:30
A.M

Name of the Company		Padmapriya Mercantile Pvt. Ltd. -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ANJIT GHOSH
Adv.

Petitioner.

Anil Ghosh
Adv.

02/08/18

S.No.121 – Appeal No.612/KB/2018 – Padampriya Mercantile Pvt. Ltd. Vs. ROC West Bengal.

ORDER

Ld. Counsel for the petitioner Company appeared. ROC has already filed report which is kept on record. Perused the records.

Matter is fixed for hearing on **Wednesday 5th September 2018.**

Sd

(Madan B. Gosavi)
Member (Judicial)